

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH
KOLKATA

O.A/350/1685/2014

Date of Order: 24.07.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Smt. Tara Hansda, D/o Late B. Hansda, aged about 51 years, working as Chief Matron under respondent No. 5, residing at Qtr. No. 78/11, Hospital colony, Bathe Road, Asansol – 713301.

2. Smt. Sikha Lahiri, W/o Aloke Lahiri, aged about 56 years, working as Chief Matron under respondent No. 5, residing at Qtr. No. 74/5/6, Rly. Burlington, Asansol -1.

3. Smt. Dipti Chakraborty, W/o Satyan Chakraborty, aged about 59 years, working as Chief Matron under respondent no. 5, residing at 38, Diamond Street, Sasti Nagar, Ismile, Asansol – 713301.

--Applicants.

Versus

1. Union of India through the General Manager, Eastern Railway, Fairlie Place, Kolkata – 700001.
2. The Dy. Director, Pay Commission-V, Railway Board, Ministry of Railway, Rail Bhavan, New Delhi – 110001.
3. The Secretary, Department of Personnel and Training, Ministry of Home, New Delhi 110001.
4. The Senior Divisional Personnel Officer, Eastern Railway, Asansol, P.O & P.S Asansol, Dist – Burdwan, 713101.
5. The Chief Medical Superintendent (W.B), Eastern Railway, Asansol, P.O & P.S Asansol, Dist-Burdwan 713101.

--Respondents.

For The Applicant(s): Mr. A. Chakraborty, counsel
Ms. P. Mondal, counsel

For The Respondent(s): Mr. S. K. Das, counsel

O R D E R (Oral)

Per: Ms. Bidisha Banerjee, Member (J):

Heard Id. counsel for both the parties.

2. Ld. counsel for the applicants submits that the applicants who are working as Matron were granted Grade Pay of 5400/- as 2nd MACP and in terms of RBE 87/2018 they are entitled to Rs. 6600/- from Rs. 5400/-.

3. At hearing, Ld. counsel for the applicant submits that he will be satisfied if a direction is issued to the respondent authorities to implement the RBE No. 87/2018 within a specific time frame, which reads as under:

“ GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
(Railway Board)

S.No:PC-VII/1 06
PC-V/2009/ACP/2

RBE No. 87/2018

New Delhi, dated 14.6.2018

The General Managers
All Indian Railways & PUs
(As per mailing list)

Sub:- Grant of Grade Pay Rs.6600/PB-3 to Nursing Personnel i.e.
Staff Nurses/Nursing Sister/Matron/Chief Matron under 3rd MACP.

The Staff Side (NFIR and AIRF) had demanded for grant of 3rd financial upgradation in the Grade Pay of Rs.6600/PB-3 to Nursing Personnel under MACPS on the basis of OM dated 09-09-2016 issued by Ministry of Health and Family Welfare. The matter was examined in consultation with the Deptt. of Personnel and Training and it has now been decided as under:

a) Those Staff Nurse/Nursing Sister/Matron/Chief Matron who have been awarded 1st and 2nd financial upgradation under ACP Scheme in the hierarchy pay scale of Rs.5500-9000 and Rs.6500-10500 upto 31-8-2008 may be granted a replacement Grade Pay of Rs.4800/PB-2 and Rs.5400/PB-3. Therefore, the 3rd financial upgradation under MACP Scheme, if granted to these categories of officials, may be revised to Rs. 6600/ PB-3 from Rs. 5400 in PB-3.

b) Those Staff Nurse/Nursing Sister/Chief Matron who have been granted 1st ACP in the pre-revised pay scale of Rs.5500-9000 upto 31-8-2008 may be placed in the replacement Grade Pay of Rs.4800/PB-2. They will be entitled for grant of 2nd and 3rd financial upgradation under MACP Scheme in the Grade Pay of Rs.5400/PB-2 and Rs.5400/PB-3 only.

c) All the remaining Staff Nurse/Nursing Sister/Matron/Chief Matron who are to be granted 1st, 2nd and 3rd financial upgradation under MACP Scheme may be granted next higher Grade Pay.

2. This issues with the concurrence of the Finance Directorate of the Ministry of Railways.

3. Hindi version is closed

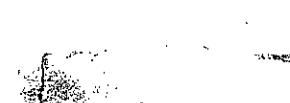
(Subhankar Dutta)
Deputy Director, Pay Commission-V
Railway Board”

4. Ld. counsel for the respondents has no objection if such direction is issued.

5. Accordingly, without entering into the merits of the matter, the O.A is disposed of by directing the respondents to consider the case of the applicants in the light of the RBE 87/2018 and pass appropriate order within 2 months.

No costs.


(Nandita Chatterjee)
Member (A)


(Bidisha Baherjee)
Member (J)

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